

(b) the total number of appeals received out of them and how many of these appeals are still pending?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) 43,103 (upto 6th November, 1959).

(b) Nil.

Import Licences

1006. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state the value of outstanding import licences issued for Public as well as Private Sectors during 1958-59 and 1959-60 so far?

The Minister of Commerce (Shri Kanungo): A statement is given below.

STATEMENT

1. The import commitments by the public sector including State-owned industries for the import of developmental equipments as outstanding on 1st October, 1959 amount to Rs. 243 crores.

2. The outstandings on capital goods licences issued to the private sector as on 1st October, 1959 is estimated at Rs. 135 crores.

3. Figures of outstanding commitments on import licences for the maintenance of the economy are not readily available.

Production of Khadi in Bombay State

1007. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of khadi produced in Bombay State in 1958-59 (month-wise); and

(b) the target fixed for the production of khadi during 1959-60 in Bombay State?

The Minister of Industry (Shri Manubhai Shah): (a) A statement containing the required information is laid on the Table. [See Appendix II, annexure No. 80]

(b) 45 lakh sq. Yards.

Industrial Development of Bombay State

1008. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state the total amount allocated to the Government of Bombay for the industrial development of the State during the Second Five Year Plan period and the amount spent so far?

The Minister of Industry (Shri Manubhai Shah): The information is being collected and will be placed on the Table of the House in due course.

Handloom Industry in Bombay

1009. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have received any proposals from the Bombay State for giving assistance to the Handloom Industry of the State during the year 1959-60 so far;

(b) if so, the details of the proposal; and

(c) the action taken thereon by Government?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) and (c). Two Statements are laid on the Table. [See Appendix II, annexure No. 81].

Aid for Technical Training in Bombay State

1010. Shri Pangarkar: Will the Minister of Labour and Employment be pleased to state:

(a) the amount given as grants-in-aid to the Bombay State for the development of technical training during 1959-60 so far; and